

**HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU**

(Through Virtual Mode)

EMG-Bail App No. 05/2020

Riaz Ahmed

...Applicant/Petitioner

Through :- Mr. B.S Bali, Advocate

v/s

UT of Jammu and Kashmir and another ...Non-applicant(s)/Respondent(s)

Through :- Mr. Amit Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Mr. Amit Gupta, learned AAG has filed the objections to the application.

Heard learned counsels for both the parties.

Reserved for orders.

**(PUNEET GUPTA)
JUDGE**

Jammu
08.05.2020
Pawan Chopra